

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-201
IB-2728/ND/2019
CA-1338 /C-V/ND/2020

IN THE MATTER OF:

Om Logistics Ltd

....Applicant

Vs

Servel India Pvt Ltd

....Respondent

SECTION

U/s 9 of IBC Code, 2016

Order delivered on 27.02.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Adv/ Mahe Zehra

For the Respondent :

ORDER

The present application has been filed by applicant under Rule 11 of IBC proposing IRP Mr. Satya Prakash as RP. The same is taken on record and shall be considered while passing the order.

sd/-

(K.K. VOHRA)
MEMBER (T)

sd/-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)

(Rakhi)